

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:224
ANSWERED ON:08.08.2012
BLACK MONEY
Mahendrasinh Shri Chauhan

Will the Minister of FINANCE be pleased to state:

- (a) the name of the foreign banks alongwith the amount of black money estimated to be deposited therein till date;
- (b) the total amount of black money brought back to the country till date;
- (c) whether the Central Board of Direct Taxes (CBDT) has recommended `Amnesty Scheme` on black money on the lines of United States of America; and
- (d) if so, the details of the steps being taken by the Government in this regard?

Answer

Minister of State in the Ministry of Finance (Shri S.S.PALANIMANICKAM)

- a) There is no verifiable information as to estimate money deposited in foreign accounts by Indian nationals, which is exclusive of their legitimate foreign deposits. However, as per the information released by the Swiss National Bank, the Habilitv of Swiss banks towards Indians as on 31st December, 2011 was CHF 2.183 billion.
- b) There is no verifiable information as to estimate black money brought back to the country till date.
- c) No Sir.
- d) Does not arise in view of reply to part (c) above.